

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :30-10-2023

| Date : 30.10.2023     |                 |                               |                               |                                 |                 |                                         |                       |                                                 |                              |
|-----------------------|-----------------|-------------------------------|-------------------------------|---------------------------------|-----------------|-----------------------------------------|-----------------------|-------------------------------------------------|------------------------------|
| S<br>L<br>N<br>o<br>. | C.A.No          | Date<br>of<br>Applic<br>ation | Case<br>No.                   | Name<br>of the<br>Applic<br>ant | C.C<br>Typ<br>e | Jud<br>ge<br>/<br>Cou<br>rt<br>Nam<br>e | C.C<br>Applied For    | Deali<br>ng<br>Secti<br>on                      | Se<br>at                     |
| 1                     | 109877<br>/2023 | 30.10.2<br>023                | WP (C) -<br>33909/<br>2023    | KIRTAN<br>DANG                  | C.O.            |                                         | Order Dtd. 2023-10-19 | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>2) | (Se<br>at<br>No-<br>114<br>) |
| 2                     | 109881<br>/2023 | 30.10.2<br>023                | ABLAPL<br>-<br>10610/<br>2023 | BINDU<br>SAGAR<br>SWAIN         | C.O.            |                                         | Order Dtd. 2023-10-18 | BAIL-<br>1 (CRIM<br>INAL<br>MISC-<br>1)         | (Se<br>at<br>No-<br>2)       |
| 3                     | 109884<br>/2023 | 30.10.2<br>023                | WP (C) -<br>32558/<br>2023    | A.K.NAY<br>AK                   | C.O.            |                                         | Order Dtd. 2023-10-18 | WRIT<br>BRANCH<br>-7                            | (Se<br>at<br>No-<br>18)      |
| 4                     | 109885<br>/2023 | 30.10.2<br>023                | CONTC-<br>5977/2<br>023       | P.K.SET<br>HI                   | C.O.            |                                         | Order Dtd. 2023-10-19 | CONTEM<br>PT                                    | (Se<br>at<br>No-<br>8)       |
| 5                     | 109886<br>/2023 | 30.10.2<br>023                | CONTC-<br>3057/2<br>023       | K.K.<br>NATH                    | C.O.            |                                         | Order Dtd. 2023-10-19 | CONTEM<br>PT                                    | (Se<br>at<br>No-<br>5)       |
| 6                     | 109887<br>/2023 | 30.10.2<br>023                | ABLAPL<br>-<br>7797/2<br>023  | P K<br>MOHANTY                  | C.O.            | COU<br>RT<br>NO.<br>11                  | Order Dtd. 2023-10-18 | BAIL-<br>1 (CRIM<br>INAL<br>MISC-<br>1)         | (Se<br>at<br>No-<br>5)       |
| 7                     | 109888<br>/2023 | 30.10.2<br>023                | WP (C) -<br>33939/<br>2023    | P.K.MOH<br>ANTY                 | C.O.            | COU<br>RT<br>NO.<br>11                  | Order Dtd. 2023-10-16 | WRIT<br>BRANCH<br>-7                            | (Se<br>at<br>No-<br>55)      |
| 8                     | 109889<br>/2023 | 30.10.2<br>023                | CONTC-<br>7692/2              | M. NAIK                         | C.O.            | COU<br>RT                               | Order Dtd. 2023-10-19 |                                                 | (Se<br>at                    |

|    |                 |                |                               |                              |      |                        |                       |                                                 |                              |
|----|-----------------|----------------|-------------------------------|------------------------------|------|------------------------|-----------------------|-------------------------------------------------|------------------------------|
|    |                 |                | 023                           |                              |      | NO.<br>11              |                       |                                                 | No-<br>55)                   |
| 9  | 109890<br>/2023 | 30.10.2<br>023 | CONTC-<br>7832/2<br>023       | R.K.<br>MOHABHO<br>I         | C.O. | COU<br>RT<br>NO.<br>11 | Order Dtd. 2023-10-19 | CONTEM<br>PT                                    | (Se<br>at<br>No-<br>2)       |
| 10 | 109891<br>/2023 | 30.10.2<br>023 | CONTC-<br>7983/2<br>023       | S. DAS                       | C.O. | COU<br>RT<br>NO.<br>11 | Order Dtd. 2023-10-19 | CONTEM<br>PT                                    | (Se<br>at<br>No-<br>3)       |
| 11 | 109892<br>/2023 | 30.10.2<br>023 | WA-<br>648/20<br>23           | S.N.<br>JENA                 | C.O. | COU<br>RT<br>NO.<br>11 | Order Dtd. 2023-10-19 | WRIT<br>APPEAL                                  | (Se<br>at<br>No-<br>1)       |
| 12 | 109893<br>/2023 | 30.10.2<br>023 | WP (C) -<br>24052/<br>2023    | N. ROUT                      | C.O. | COU<br>RT<br>NO.<br>11 |                       | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>1) | (Se<br>at<br>No-<br>108<br>) |
| 13 | 109894<br>/2023 | 30.10.2<br>023 | ABLAPL<br>-<br>11907/<br>2023 | JITENDR<br>A KUMAR<br>BEHERA | C.O. | COU<br>RT<br>NO.<br>11 | Order Dtd. 2023-10-18 | BAIL-<br>1 (CRIM<br>INAL<br>MISC-<br>1)         | (Se<br>at<br>No-<br>3)       |
| 14 | 109901<br>/2023 | 30.10.2<br>023 | ABLAPL<br>-<br>11982/<br>2023 | P.K.<br>PANI                 | C.O. | COU<br>RT<br>NO.<br>11 | Order Dtd. 2023-10-18 | BAIL-<br>1 (CRIM<br>INAL<br>MISC-<br>1)         | (Se<br>at<br>No-<br>3)       |
| 15 | 109903<br>/2023 | 30.10.2<br>023 | MATA-<br>108/20<br>22         | A.<br>SIKDAR                 | C.O. | COU<br>RT<br>NO.<br>1  | Order Dtd. 2023-11-16 | FIRST<br>APPEAL                                 | (Se<br>at<br>No-<br>1)       |
| 16 | 109904<br>/2023 | 30.10.2<br>023 | CONTC-<br>7057/2<br>023       | S.K.<br>RATH                 | C.O. | COU<br>RT<br>NO.<br>1  | Order Dtd. 2023-10-05 | CONTEM<br>PT                                    | (Se<br>at<br>No-<br>3)       |
| 17 | 109905<br>/2023 | 30.10.2<br>023 | CONTC-<br>7056/2<br>023       | S.K.<br>RATH                 | C.O. | COU<br>RT<br>NO.<br>1  | Order Dtd. 2023-10-05 | CONTEM<br>PT                                    | (Se<br>at<br>No-<br>3)       |
| 18 | 109906<br>/2023 | 30.10.2<br>023 | CONTC-<br>7055/2<br>023       | S.K.<br>RATH                 | C.O. | COU<br>RT<br>NO.<br>1  | Order Dtd. 2023-10-05 | CONTEM<br>PT                                    | (Se<br>at<br>No-<br>3)       |
| 19 | 109907<br>/2023 | 30.10.2<br>023 | CONTC-<br>7054/2<br>023       | S.K.<br>RATH                 | C.O. | COU<br>RT<br>NO.<br>1  | Order Dtd. 2023-10-05 | CONTEM<br>PT                                    | (Se<br>at<br>No-<br>3)       |
| 20 | 109908          | 30.10.2        | CRLREV                        | M.K.                         | C.O. | COU                    | Order Dtd. 2023-11-01 | CRIMIN                                          | (Se                          |

|    |                 |                |                               |                                          |      |                       |                           |                                        |                         |
|----|-----------------|----------------|-------------------------------|------------------------------------------|------|-----------------------|---------------------------|----------------------------------------|-------------------------|
|    | /2023           | 023            | -<br>340/20<br>22             | PANI                                     |      | RT<br>NO.<br>5        |                           | AL<br>REVISI<br>ON                     | at<br>No-<br>3)         |
| 21 | 109914<br>/2023 | 30.10.2<br>023 | CRLREV<br>-<br>408/20<br>23   | ASIT<br>KUMAR<br>DASH,<br>MR.<br>R.P.KAR | C.O. | COU<br>RT<br>NO.<br>5 | Judgement Dtd. 2023-10-13 | CRIMIN<br>AL<br>REVISI<br>ON           | (Se<br>at<br>No-<br>5)  |
| 22 | 109915<br>/2023 | 30.10.2<br>023 | CRLMC-<br>3210/2<br>023       | D.K.NAY<br>AK                            | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-08-18     | CRIMIN<br>AL<br>MISC                   | (Se<br>at<br>No-<br>6)  |
| 23 | 109916<br>/2023 | 30.10.2<br>023 | CRLMC-<br>3210/2<br>023       | M.R.SAH<br>OO                            | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-08-18     | CRIMIN<br>AL<br>MISC                   | (Se<br>at<br>No-<br>6)  |
| 24 | 109917<br>/2023 | 30.10.2<br>023 | BLAPL-<br>10317/<br>2023      | P.K.MOH<br>ANTY                          | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-10-19     | BAIL-<br>2 (CRMI<br>NAL<br>MISC-<br>2) | (Se<br>at<br>No-<br>10) |
| 25 | 109918<br>/2023 | 30.10.2<br>023 | BLAPL-<br>11017/<br>2023      | A.K.MOH<br>ANTY                          | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-10-19     | BAIL-<br>2 (CRMI<br>NAL<br>MISC-<br>2) | (Se<br>at<br>No-<br>8)  |
| 26 | 109936<br>/2023 | 30.10.2<br>023 | ABLAPL<br>-<br>10390/<br>2023 | P.K.MOH<br>ANTY                          | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-10-18     |                                        | (Se<br>at<br>No-<br>8)  |
| 27 | 109937<br>/2023 | 30.10.2<br>023 | ABLAPL<br>-<br>10035/<br>2023 | D.<br>MISHRA                             | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-10-18     | BAIL-<br>2 (CRMI<br>NAL<br>MISC-<br>2) | (Se<br>at<br>No-<br>11) |
| 28 | 109938<br>/2023 | 30.10.2<br>023 | ABLAPL<br>-<br>10347/<br>2023 | P.K.BAR<br>IK                            | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-10-18     |                                        | (Se<br>at<br>No-<br>11) |
| 29 | 109939<br>/2023 | 30.10.2<br>023 | WP (C) -<br>10670/<br>2013    | D.SWAIN                                  | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-10-18     | WRIT<br>BRANCH<br>-2                   | (Se<br>at<br>No-<br>9)  |
| 30 | 109940<br>/2023 | 30.10.2<br>023 | WP (C) -<br>10670/<br>2013    | B.MAHAL<br>I                             | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-10-18     | WRIT<br>BRANCH<br>-2                   | (Se<br>at<br>No-<br>9)  |
| 31 | 109941<br>/2023 | 30.10.2<br>023 | WP (C) -<br>14760/<br>2020    | P.K.<br>LENKA                            | C.O. | COU<br>RT<br>NO.<br>5 | Order Dtd. 2023-10-18     | WRIT<br>BRANCH<br>-5                   | (Se<br>at<br>No-<br>23) |

|    |             |            |                     |                      |         |              |                         |                          |               |
|----|-------------|------------|---------------------|----------------------|---------|--------------|-------------------------|--------------------------|---------------|
| 32 | 109943/2023 | 30.10.2023 | WP (C) - 14760/2020 | B.R.SEN APATI        | C.O.    | COURT NO. 5  | Order Dtd. 2023-10-18   | WRIT BRANCH -5           | (Se at No-23) |
| 33 | 109944/2023 | 30.10.2023 | WP (C) - 14760/2020 | P.K. LENKA           | C.O.    | COURT NO. 5  | Order Dtd. 2023-10-18   | WRIT BRANCH -5           | (Se at No-23) |
| 34 | 109950/2023 | 30.10.2023 | WP (C) - 35198/2023 | K.SAHOO              | C.O.    | COURT NO. 23 | Order Dtd. 2023-10-30   | WRIT BRANCH -4           | (Se at No-17) |
| 35 | 109976/2023 | 30.10.2023 | CRLA-451/2022       | SK ROUT              | C.O.    | COURT NO. 23 | Order Dtd. 2023-10-19   | CRIMINAL APPEAL          | (Se at No-7)  |
| 36 | 109977/2023 | 30.10.2023 | WP (C) - 28548/2023 | R SAMAL              | C.O.    | COURT NO. 23 | Order Dtd. 2023-10-30   | WRIT BRANCH -3           | (Se at No-51) |
| 37 | 109871/2023 | 30.10.2023 | BLAPL-10825/2023    | SWARAJ PATEL         | GENERAL |              | Order Dtd. 2023-10-18   |                          | (Se at No-51) |
| 38 | 109872/2023 | 30.10.2023 | ABLAPL - 6687/2023  | M BALAJI RAO         | GENERAL |              | Order Dtd. 2023-10-18   | BAIL-2 (CRIMINAL MISC-2) | (Se at No-11) |
| 39 | 109873/2023 | 30.10.2023 | ABLAPL - 11039/2020 | ABHISEK UPADHYA Y    | GENERAL |              | Order Dtd. 2020-10-19   | BAIL-1 (CRIMINAL MISC-1) | (Se at No-5)  |
| 40 | 109874/2023 | 30.10.2023 | CMP-257/2022        | PRADIPTA KUMAR SAMAL | GENERAL |              | Order Dtd. 2022-04-05   | WRIT BRANCH -1           | (Se at No-3)  |
| 41 | 109875/2023 | 30.10.2023 | ABLAPL - 11000/2020 | SUPRAVA UPADHYA Y    | GENERAL |              | Order Dtd. 2020-10-19   | BAIL-2 (CRIMINAL MISC-2) | (Se at No-11) |
| 42 | 109876/2023 | 30.10.2023 | WP (C) - 30300/2023 | RENUBALA DEBNATH     | GENERAL |              | Petition With Annexures | WRIT BRANCH -6           | (Se at No-16) |
| 43 | 109878/2023 | 30.10.2023 | WA-414/2023         | MANAS PATI           | GENERAL |              | Order Dtd. 2023-10-18   | WRIT APPEAL              | (Se at No-1)  |

|    |             |            |                     |                       |         |  |                         |                          |              |
|----|-------------|------------|---------------------|-----------------------|---------|--|-------------------------|--------------------------|--------------|
| 44 | 109879/2023 | 30.10.2023 | ABLAPL - 11081/2023 | AYUSH PATTNAIK        | GENERAL |  | Order Dtd. 2023-10-06   |                          | (Seat No-1)  |
| 45 | 109880/2023 | 30.10.2023 | CMP- 1575/2016      | CHANDAN KUMAR NAYAK   | GENERAL |  | Petition With Annexures |                          | (Seat No-1)  |
| 46 | 109882/2023 | 30.10.2023 | BLAPL- 11920/2023   | THEEDA GOPINATH MURTY | GENERAL |  | Order Dtd. 2023-10-18   |                          | (Seat No-1)  |
| 47 | 109883/2023 | 30.10.2023 | ABLAPL - 4567/2022  | BISWAJIT DAS          | GENERAL |  | Order Dtd. 2023-10-18   | BAIL-2 (CRIMINAL MISC-2) | (Seat No-12) |
| 48 | 109909/2023 | 30.10.2023 | WA- 975/2021        | CHANDAN KUMAR NAYAK   | GENERAL |  | Petition With Annexures | WRIT APPEAL              | (Seat No-2)  |
| 49 | 109910/2023 | 30.10.2023 | WA- 282/2019        | CHANDAN KUMAR NAYAK   | GENERAL |  | Petition With Annexures | WRIT APPEAL              | (Seat No-5)  |
| 50 | 109911/2023 | 30.10.2023 | WP (C) - 9308/2007  | CHANDAN KUMAR NAYAK   | GENERAL |  | Petition With Annexures | WRIT BRANCH -6           | (Seat No-36) |
| 51 | 109912/2023 | 30.10.2023 | LAA- 16/2021        | CHANDAN KUMAR NAYAK   | GENERAL |  | Entire Brief            | FIRST APPEAL             | (Seat No-6)  |
| 52 | 109921/2023 | 30.10.2023 | ABLAPL - 10314/2023 | DURANTA SABAR         | GENERAL |  | Order Dtd. 2023-10-17   |                          | (Seat No-6)  |
| 53 | 109946/2023 | 30.10.2023 | ABLAPL - 11912/2023 | TARINI PANIGRAHI      | GENERAL |  | Order Dtd. 2023-10-18   | BAIL-1 (CRIMINAL MISC-1) | (Seat No-3)  |
| 54 | 109947/2023 | 30.10.2023 | WA- 1827/2023       | MANAS PATI            | GENERAL |  | Order Dtd. 2023-10-18   | WRIT APPEAL              | (Seat No-4)  |
| 55 | 109948/2023 | 30.10.2023 | WA- 2343/2023       | MANAS PATI            | GENERAL |  | Order Dtd. 2023-10-18   | WRIT APPEAL              | (Seat No-5)  |
| 56 | 109949      | 30.10.2023 | WA-                 | MANAS                 | GENERAL |  | Order Dtd. 2023-10-18   | WRIT                     | (Seat No-5)  |

|    |                 |                |                            |                                    |             |  |                       |                                                 |                              |
|----|-----------------|----------------|----------------------------|------------------------------------|-------------|--|-----------------------|-------------------------------------------------|------------------------------|
|    | /2023           | 023            | 2346/2<br>023              | PATI                               | RAL         |  |                       | APPEAL                                          | at<br>No-<br>5)              |
| 57 | 109951<br>/2023 | 30.10.2<br>023 | WA-<br>1112/2<br>023       | MANAS<br>PATI                      | GENE<br>RAL |  | Order Dtd. 2023-10-19 | WRIT<br>APPEAL                                  | (Se<br>at<br>No-<br>1)       |
| 58 | 109952<br>/2023 | 30.10.2<br>023 | WA-<br>2544/2<br>023       | MANAS<br>PATI                      | GENE<br>RAL |  | Order Dtd. 2023-10-19 | WRIT<br>APPEAL                                  | (Se<br>at<br>No-<br>4)       |
| 59 | 109953<br>/2023 | 30.10.2<br>023 | WA-<br>2556/2<br>023       | MANAS<br>PATI                      | GENE<br>RAL |  | Order Dtd. 2023-10-19 | WRIT<br>APPEAL                                  | (Se<br>at<br>No-<br>4)       |
| 60 | 109954<br>/2023 | 30.10.2<br>023 | WA-<br>2560/2<br>023       | MANAS<br>PATI                      | GENE<br>RAL |  | Order Dtd. 2023-10-19 | WRIT<br>APPEAL                                  | (Se<br>at<br>No-<br>4)       |
| 61 | 109955<br>/2023 | 30.10.2<br>023 | WP (C) -<br>34240/<br>2023 | MANAS<br>PATI                      | GENE<br>RAL |  | Order Dtd. 2023-10-19 | WRIT<br>BRANCH<br>-2                            | (Se<br>at<br>No-<br>34)      |
| 62 | 109956<br>/2023 | 30.10.2<br>023 | WP (C) -<br>34242/<br>2023 | MANAS<br>PATI                      | GENE<br>RAL |  | Order Dtd. 2023-10-19 | WRIT<br>BRANCH<br>-2                            | (Se<br>at<br>No-<br>34)      |
| 63 | 109957<br>/2023 | 30.10.2<br>023 | WP (C) -<br>26920/<br>2022 | CHANDAN<br>KUMAR<br>NAYAK          | GENE<br>RAL |  | Order Dtd. 5000-01-01 | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>2) | (Se<br>at<br>No-<br>113<br>) |
| 64 | 109958<br>/2023 | 30.10.2<br>023 | WP (C) -<br>33675/<br>2023 | SURYAKA<br>NTA<br>DASMOHA<br>PATRA | GENE<br>RAL |  | Order Dtd. 2023-10-16 | WRIT<br>BRANCH<br>-4                            | (Se<br>at<br>No-<br>52)      |
| 65 | 109959<br>/2023 | 30.10.2<br>023 | WP (C) -<br>34743/<br>2023 | BISWAJI<br>T DAS                   | GENE<br>RAL |  | Order Dtd. 2023-10-19 | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>3) | (Se<br>at<br>No-<br>122<br>) |
| 66 | 109962<br>/2023 | 30.10.2<br>023 | BLAPL-<br>4081/2<br>021    | PRABHAT<br>KUMAR<br>KHANDEL<br>WAL | GENE<br>RAL |  | Order Dtd. 2023-10-18 | BAIL-<br>1 (CRIM<br>INAL<br>MISC-<br>1)         | (Se<br>at<br>No-<br>2)       |
| 67 | 109964<br>/2023 | 30.10.2<br>023 | WP (C) -<br>26508/<br>2017 | SANJAY<br>KUMAR<br>BEHERA          | GENE<br>RAL |  | Order Dtd. 2023-09-22 | WRIT<br>BRANCH<br>(DIVIS<br>ION)                | (Se<br>at<br>No-<br>114)     |

|    |             |            |                     |                        |         |  |                       |                                |               |
|----|-------------|------------|---------------------|------------------------|---------|--|-----------------------|--------------------------------|---------------|
|    |             |            |                     |                        |         |  |                       | BENCH-2)                       | )             |
| 68 | 109965/2023 | 30.10.2023 | WP (C) - 7130/2015  | RANJANA SAHOO          | GENERAL |  | Order Dtd. 2023-02-15 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 69 | 109966/2023 | 30.10.2023 | CRLA-1101/2023      | SANKAR NARAYAN PRADHAN | GENERAL |  | Order Dtd. 2023-10-30 | CRIMINAL APPEAL                | (Seat No-9)   |
| 70 | 109967/2023 | 30.10.2023 | ABLAPL - 3742/2020  | DEVASHI S PANDA        | GENERAL |  | Order Dtd. 2023-04-17 | CRIMINAL MISC                  | (Seat No-3)   |
| 71 | 109968/2023 | 30.10.2023 | ABLAPL - 11608/2023 | KALU CHARAN SWAIN      | GENERAL |  | Order Dtd. 2023-10-18 | BAIL-2 (CRIMINAL MISC-2)       | (Seat No-7)   |
| 72 | 109969/2023 | 30.10.2023 | CONTC-6359/2023     | MR.MANAS PATI          | GENERAL |  | Order Dtd. 2023-10-19 | CONTEMPT                       | (Seat No-4)   |
| 73 | 109970/2023 | 30.10.2023 | CONTC-6687/2023     | MANAS PATI             | GENERAL |  | Order Dtd. 2023-10-19 | CONTEMPT                       | (Seat No-7)   |
| 74 | 109971/2023 | 30.10.2023 | CONTC-7184/2023     | M/S MANAS PATI         | GENERAL |  | Order Dtd. 2023-10-19 | CONTEMPT                       | (Seat No-4)   |
| 75 | 109972/2023 | 30.10.2023 | CONTC-7185/2023     | M/S MANAS PATI         | GENERAL |  | Order Dtd. 2023-10-19 | CONTEMPT                       | (Seat No-4)   |
| 76 | 109973/2023 | 30.10.2023 | CONTC-7186/2023     | M/S MANAS PATI         | GENERAL |  | Order Dtd. 2023-10-19 | CONTEMPT                       | (Seat No-4)   |
| 77 | 109974/2023 | 30.10.2023 | CONTC-7419/2023     | M/S.MANAS PATI         | GENERAL |  | Order Dtd. 2023-10-19 | CONTEMPT                       | (Seat No-7)   |
| 78 | 109975/2023 | 30.10.2023 | ABLAPL - 12282/2023 | ASUTOSH TRIPATHY       | GENERAL |  | Order Dtd. 2023-10-30 |                                | (Seat No-7)   |
| 79 | 109978/2023 | 30.10.2023 | BLAPL-11819/        | DEBASIS MISHRA         | GENERAL |  | Order Dtd. 2023-10-30 | BAIL-2 (CRMI                   | (Seat         |

|    |                 |                |                              |                       |             |  |                                             |                                                 |                              |
|----|-----------------|----------------|------------------------------|-----------------------|-------------|--|---------------------------------------------|-------------------------------------------------|------------------------------|
|    |                 |                | 2023                         |                       |             |  |                                             | NAL<br>MISC-<br>2)                              | No-<br>11)                   |
| 80 | 109853<br>/2023 | 30.10.2<br>023 | WP (C) -<br>22551/<br>2022   | P K<br>BARIK          | GENE<br>RAL |  | Order Dtd. 2023-10-<br>10Annexure,          | WRIT<br>BRANCH<br>-1                            | (Se<br>at<br>No-<br>30)      |
| 81 | 109854<br>/2023 | 30.10.2<br>023 | WP (C) -<br>33626/<br>2023   | A<br>MALLICK          | GENE<br>RAL |  | Order Dtd. 2023-10-<br>17Petition,Annexure, | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>2) | (Se<br>at<br>No-<br>111<br>) |
| 82 | 109855<br>/2023 | 30.10.2<br>023 | WP (C) -<br>33638/<br>2023   | A<br>MALLICK          | GENE<br>RAL |  | Order Dtd. 2023-10-<br>17Petition,Annexure, | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>2) | (Se<br>at<br>No-<br>111<br>) |
| 83 | 109856<br>/2023 | 30.10.2<br>023 | OJC-<br>793/19<br>90         | C M<br>BEHERA         | GENE<br>RAL |  | Final Order                                 |                                                 | (Se<br>at<br>No-<br>111<br>) |
| 84 | 109857<br>/2023 | 30.10.2<br>023 | CMP-<br>1134/2<br>022        | R CH<br>MOHAPAT<br>RA | GENE<br>RAL |  | Order Dtd. 2023-08-03                       | WRIT<br>BRANCH<br>-2                            | (Se<br>at<br>No-<br>34)      |
| 85 | 109858<br>/2023 | 30.10.2<br>023 | WP (C) -<br>32153/<br>2023   | B C<br>PANDA          | GENE<br>RAL |  | Order Dtd. 2023-10-05                       | WRIT<br>BRANCH<br>-3                            | (Se<br>at<br>No-<br>13)      |
| 86 | 109859<br>/2023 | 30.10.2<br>023 | ARBA (I<br>CA) -<br>1/2023   | D K<br>SAHOO          | GENE<br>RAL |  | Order Dtd. 2023-09-27                       |                                                 | (Se<br>at<br>No-<br>13)      |
| 87 | 109860<br>/2023 | 30.10.2<br>023 | RFA-<br>240/20<br>10         | N K<br>ROUT           | GENE<br>RAL |  | Order Dtd. 2021-12-20                       | FIRST<br>APPEAL                                 | (Se<br>at<br>No-<br>5)       |
| 88 | 109861<br>/2023 | 30.10.2<br>023 | OJC-<br>676/19<br>69         | N ROUT                | GENE<br>RAL |  | Order Dtd. 1972-05-<br>11Entire Brief,      |                                                 | (Se<br>at<br>No-<br>5)       |
| 89 | 109862<br>/2023 | 30.10.2<br>023 | CRLMC-<br>4078/2<br>023      | J P KAR               | GENE<br>RAL |  | Order Dtd. 2023-10-<br>19Petition,Annexure, | CRIMIN<br>AL<br>MISC                            | (Se<br>at<br>No-<br>3)       |
| 90 | 109863<br>/2023 | 30.10.2<br>023 | CRLREV<br>-<br>1081/2<br>009 | P K<br>BARIK          | GENE<br>RAL |  | Order Dtd. 2009-11-17                       | CRIMIN<br>AL<br>REVISI<br>ON                    | (Se<br>at<br>No-<br>1)       |



|     |             |            |                     |            |         |  |                                         |                                |               |
|-----|-------------|------------|---------------------|------------|---------|--|-----------------------------------------|--------------------------------|---------------|
| 91  | 109864/2023 | 30.10.2023 | BLAPL-10903/2023    | P K MISHRA | GENERAL |  | Order Dtd. 2023-10-09                   | BAIL-1 (CRIMINAL MISC-1)       | (Seat No-3)   |
| 92  | 109865/2023 | 30.10.2023 | RFA-38/2015         | B K HATI   | GENERAL |  | Order Dtd. 2015-05-01                   |                                | (Seat No-3)   |
| 93  | 109866/2023 | 30.10.2023 | CRLMC-272/2011      | S K SWAIN  | GENERAL |  | Order Dtd. 2016-02-16                   |                                | (Seat No-3)   |
| 94  | 109867/2023 | 30.10.2023 | ARBP-21/2010        | P K SAHOO  | GENERAL |  | Order Dtd. 2010-09-17Petition,Annexure, | M.J.C.                         | (Seat No-1)   |
| 95  | 109868/2023 | 30.10.2023 | CONTC-6452/2023     | G C BARIK  | GENERAL |  | Order Dtd. 2023-09-02                   | CONTEMPT                       | (Seat No-5)   |
| 96  | 109869/2023 | 30.10.2023 | WA-1321/2022        | G C BARIK  | GENERAL |  | Order Dtd. 2023-04-04                   | WRIT APPEAL                    | (Seat No-2)   |
| 97  | 109870/2023 | 30.10.2023 | CRLA-244/2017       | S K BEHERA | GENERAL |  | PetitionAnnexure,Entire Order,          | CRIMINAL APPEAL                | (Seat No-2)   |
| 98  | 109895/2023 | 30.10.2023 | WP (C) - 3674/2023  | A.MOHAN TY | GENERAL |  |                                         | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-109) |
| 99  | 109896/2023 | 30.10.2023 | WP (C) - 33221/2022 | A.MOHAN TY | GENERAL |  | Order Dtd. 5000-01-01                   | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 100 | 109897/2023 | 30.10.2023 | WP (C) - 789/2023   | A.MOHAN TY | GENERAL |  | Order Dtd. 2023-01-16                   | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 101 | 109898/2023 | 30.10.2023 | WP (C) - 787/2023   | A.MOHAN TY | GENERAL |  | Order Dtd. 2023-01-16                   | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |

|         |                 |                |                               |                         |             |  |                                             |                                                 |                              |
|---------|-----------------|----------------|-------------------------------|-------------------------|-------------|--|---------------------------------------------|-------------------------------------------------|------------------------------|
|         |                 |                |                               |                         |             |  |                                             | 1)                                              |                              |
| 10<br>2 | 109899<br>/2023 | 30.10.2<br>023 | WP (C) -<br>3662/2<br>023     | A.MOHAN<br>TY           | GENE<br>RAL |  | Order Dtd. 2023-02-10                       | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>2) | (Se<br>at<br>No-<br>109<br>) |
| 10<br>3 | 109900<br>/2023 | 30.10.2<br>023 | WP (C) -<br>792/20<br>23      | A.MOHAN<br>TY           | GENE<br>RAL |  | Order Dtd. 2023-01-16                       | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>1) | (Se<br>at<br>No-<br>104<br>) |
| 10<br>4 | 109902<br>/2023 | 30.10.2<br>023 | ARBP-<br>75/201<br>9          | N. DAS                  | GENE<br>RAL |  | Order Dtd. 2021-03-19                       | M.J.C.                                          | (Se<br>at<br>No-<br>1)       |
| 10<br>5 | 109913<br>/2023 | 30.10.2<br>023 | CRLMP-<br>1396/2<br>023       | S L<br>MOHANTY          | GENE<br>RAL |  | Order Dtd. 2023-10-<br>18Petition,Annexure, | WRIT<br>BRANCH<br>-1                            | (Se<br>at<br>No-<br>1)       |
| 10<br>6 | 109919<br>/2023 | 30.10.2<br>023 | CRLMC-<br>3297/2<br>017       | R. K.<br>DEHURY         | GENE<br>RAL |  | Order Dtd. 2023-01-13                       | CRIMIN<br>AL<br>MISC                            | (Se<br>at<br>No-<br>6)       |
| 10<br>7 | 109920<br>/2023 | 30.10.2<br>023 | WP (C) -<br>535/20<br>20      | NIRANJA<br>N SAHOO      | GENE<br>RAL |  | Order Dtd. 2020-02-<br>03Petition,Annexure, | WRIT<br>BRANCH<br>(DIVIS<br>ION<br>BENCH-<br>2) | (Se<br>at<br>No-<br>110<br>) |
| 10<br>8 | 109922<br>/2023 | 30.10.2<br>023 | CRLREV<br>-<br>193/20<br>12   | D NAYAK                 | GENE<br>RAL |  | Order Dtd. 2013-02-<br>05Petition,Annexure, |                                                 | (Se<br>at<br>No-<br>110<br>) |
| 10<br>9 | 109923<br>/2023 | 30.10.2<br>023 | ABLAPL<br>-<br>12018/<br>2023 | J P KAR                 | GENE<br>RAL |  | Order Dtd. 2023-10-18                       |                                                 | (Se<br>at<br>No-<br>110<br>) |
| 11<br>0 | 109924<br>/2023 | 30.10.2<br>023 | WA-<br>460/20<br>22           | H JENA                  | GENE<br>RAL |  | Order Dtd. 2023-03-21                       | WRIT<br>APPEAL                                  | (Se<br>at<br>No-<br>3)       |
| 11<br>1 | 109925<br>/2023 | 30.10.2<br>023 | CRLMC-<br>4274/2<br>015       | B N<br>MOHAPAT<br>RA    | GENE<br>RAL |  | Order Dtd. 2023-08-14                       | CRIMIN<br>AL<br>MISC                            | (Se<br>at<br>No-<br>2)       |
| 11<br>2 | 109926<br>/2023 | 30.10.2<br>023 | CONTC-<br>3572/2<br>022       | PRAVAKA<br>R<br>PRADHAN | GENE<br>RAL |  | Order Dtd. 2023-05-12                       | CONTEM<br>PT                                    | (Se<br>at<br>No-             |

|     |             |            |                     |                                     |         |  |                           |                          |              |
|-----|-------------|------------|---------------------|-------------------------------------|---------|--|---------------------------|--------------------------|--------------|
|     |             |            |                     |                                     |         |  |                           |                          | 2)           |
| 113 | 109927/2023 | 30.10.2023 | CONTC-6967/2023     | B P SAMAL                           | GENERAL |  | Order Dtd. 2023-10-13     | CONTEMPT                 | (Seat No-2)  |
| 114 | 109928/2023 | 30.10.2023 | CONTC-854/2015      | G SUNDARA                           | GENERAL |  | Order Dtd. 2015-07-30     |                          | (Seat No-2)  |
| 115 | 109929/2023 | 30.10.2023 | WP (C) - 19165/2023 | H JENA                              | GENERAL |  | Order Dtd. 2023-07-12     | WRIT BRANCH -1           | (Seat No-4)  |
| 116 | 109930/2023 | 30.10.2023 | CONTC-1677/2015     | G SUNDARA                           | GENERAL |  | Order Dtd. 2019-02-25     |                          | (Seat No-4)  |
| 117 | 109931/2023 | 30.10.2023 | CONTC-7476/2023     | U CHHOTRAY                          | GENERAL |  | Order Dtd. 2023-10-10     | CONTEMPT                 | (Seat No-7)  |
| 118 | 109932/2023 | 30.10.2023 | CONTC-739/2023      | U CHHOTRAY                          | GENERAL |  | Order Dtd. 2023-02-08     |                          | (Seat No-7)  |
| 119 | 109933/2023 | 30.10.2023 | CONTC-7475/2023     | U CHHOTRAY                          | GENERAL |  | Order Dtd. 2023-10-10     | CONTEMPT                 | (Seat No-7)  |
| 120 | 109934/2023 | 30.10.2023 | WP (C) - 9172/2021  | U CHHOTRAY                          | GENERAL |  | Order Dtd. 2021-09-28     | WRIT BRANCH -5           | (Seat No-47) |
| 121 | 109935/2023 | 30.10.2023 | WP (C) - 5727/2005  | P K JENA                            | GENERAL |  | Judgement Dtd. 2014-03-27 |                          | (Seat No-47) |
| 122 | 109942/2023 | 30.10.2023 | WP (C) - 14760/2020 | A.K.BEHERA                          | GENERAL |  | Order Dtd. 2023-10-18     | WRIT BRANCH -5           | (Seat No-23) |
| 123 | 109945/2023 | 30.10.2023 | WA-1189/2023        | M M NAYAK                           | GENERAL |  | Order Dtd. 2023-10-10     | WRIT APPEAL              | (Seat No-1)  |
| 124 | 109960/2023 | 30.10.2023 | ABLAPL - 8282/2023  | GOPAL MISHRA @ SANTOSH KUMAR MISHRA | GENERAL |  | Order Dtd. 2023-10-12     | BAIL-1 (CRIMINAL MISC-1) | (Seat No-1)  |

|     |             |            |                        |                         |         |  |                                                                  |                                |               |
|-----|-------------|------------|------------------------|-------------------------|---------|--|------------------------------------------------------------------|--------------------------------|---------------|
| 125 | 109961/2023 | 30.10.2023 | ABLAPL - 8240/2023     | PRATYUSHA MISHRA @ ILLI | GENERAL |  | Order Dtd. 2023-10-12                                            | BAIL-1 (CRIMINAL MISC-1)       | (Seat No-1)   |
| 126 | 109963/2023 | 30.10.2023 | WP (C) - 712/2009      | H.K. DASH               | GENERAL |  | Order Dtd. 2009-07-17                                            |                                | (Seat No-1)   |
| 127 | 109979/2023 | 30.10.2023 | WP (C) - 2802/2020     | L D SAHOO-A             | GENERAL |  | Entire Order                                                     | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-105) |
| 128 | 109980/2023 | 30.10.2023 | WP (C) - 29931/2023    | G D MALLICK             | GENERAL |  | Order Dtd. 2023-10-10                                            | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-120) |
| 129 | 109981/2023 | 30.10.2023 | WP (C) - 27057/2022    | PRASANTA MOHARANA       | GENERAL |  | Order Dtd. 2022-10-19                                            | WRIT BRANCH -4                 | (Seat No-38)  |
| 130 | 109982/2023 | 30.10.2023 | WP (C) - 17546/2011    | A SAHOO                 | GENERAL |  | Order Dtd. 2022-07-19                                            | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 131 | 109983/2023 | 30.10.2023 | WP (C) - 31327/2022    | S DAS                   | GENERAL |  | Order Dtd. 2023-09-27                                            | WRIT BRANCH -8                 | (Seat No-43)  |
| 132 | 109984/2023 | 30.10.2023 | WP (C) - 31327/2022    | S DAS                   | GENERAL |  | Order Dtd. 2023-10-13                                            | WRIT BRANCH -8                 | (Seat No-43)  |
| 133 | 109985/2023 | 30.10.2023 | WP (C) - 9157/2006     | R K SAHU                | GENERAL |  | Order Dtd. 2006-10-10 Petition, Annexure, Counter, Entire Order, |                                | (Seat No-43)  |
| 134 | 109986/2023 | 30.10.2023 | WPC (OA C) - 3428/2015 | C SAHU                  | GENERAL |  | Order Dtd. 2023-09-29                                            | OA Branch                      | (Seat No-1)   |
| 135 | 109987/2023 | 30.10.2023 | WPC (OA C) - 3112/2012 | S NAYAK                 | GENERAL |  | Order Dtd. 2022-02-21                                            | OA Branch                      | (Seat No-1)   |
| 136 | 109988/2023 | 30.10.2023 | WPC (OA C) - 3112/2012 | P C                     | GENERAL |  | Order Dtd. 2022-11-24                                            | OA                             | (Seat No-1)   |

|         |                 |                |                         |               |             |  |                       |                      |                        |
|---------|-----------------|----------------|-------------------------|---------------|-------------|--|-----------------------|----------------------|------------------------|
| 6       | /2023           | 023            | C) -<br>1628/2<br>018   | MOHANTY       | RAL         |  |                       | Branch               | at<br>No-<br>1)        |
| 13<br>7 | 109989<br>/2023 | 30.10.2<br>023 | CRLMC-<br>232/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 13<br>8 | 109990<br>/2023 | 30.10.2<br>023 | CRLMC-<br>286/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 13<br>9 | 109991<br>/2023 | 30.10.2<br>023 | CRLMC-<br>287/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 14<br>0 | 109992<br>/2023 | 30.10.2<br>023 | CRLMC-<br>288/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 14<br>1 | 109993<br>/2023 | 30.10.2<br>023 | CRLMC-<br>289/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 14<br>2 | 109994<br>/2023 | 30.10.2<br>023 | CRLMC-<br>290/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 14<br>3 | 109995<br>/2023 | 30.10.2<br>023 | CRLMC-<br>291/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-04-08 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 14<br>4 | 109996<br>/2023 | 30.10.2<br>023 | CRLMC-<br>292/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 14<br>5 | 109997<br>/2023 | 30.10.2<br>023 | CRLMC-<br>293/20<br>12  | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>3) |
| 14<br>6 | 109998<br>/2023 | 30.10.2<br>023 | CRLMC-<br>3111/2<br>012 | S C<br>BISWAL | GENE<br>RAL |  | Order Dtd. 2022-05-16 | CRIMIN<br>AL<br>MISC | (Se<br>at<br>No-<br>4) |
| 14<br>7 | 109999<br>/2023 | 30.10.2<br>023 | OJC-<br>4308/2<br>000   | I PANDA       | GENE<br>RAL |  | Order Dtd. 2004-09-16 |                      | (Se<br>at<br>No-<br>4) |
| 14<br>8 | 110000<br>/2023 | 30.10.2<br>023 | WA-<br>1204/2<br>023    | C K<br>BARIK  | GENE<br>RAL |  | Affidavit             | WRIT<br>APPEAL       | (Se<br>at<br>No-<br>5) |

|    |               |            |                   |                      |         |  |                                                      |                                |               |
|----|---------------|------------|-------------------|----------------------|---------|--|------------------------------------------------------|--------------------------------|---------------|
| 14 | 1100019 /2023 | 30.10.2023 | CRP-16/2023       | P P BEHERA           | GENERAL |  | Petition                                             |                                | (Seat No-5)   |
| 15 | 1100020 /2023 | 30.10.2023 | CRLREV-301/2006   | S K MOHAPATRA        | GENERAL |  | Order Dtd. 2006-05-19                                | CRIMINAL REVISION              | (Seat No-2)   |
| 15 | 1100031 /2023 | 30.10.2023 | WA-904/2023       | P C MOHANTY          | GENERAL |  | Order Dtd. 2023-10-05                                | WRIT APPEAL                    | (Seat No-6)   |
| 15 | 1100042 /2023 | 30.10.2023 | CONTC-1677/2015   | J R RATH             | GENERAL |  | Order Dtd. 2019-02-25                                |                                | (Seat No-6)   |
| 15 | 1100053 /2023 | 30.10.2023 | CONTC-854/2015    | J R RATH             | GENERAL |  | Order Dtd. 2015-07-30                                |                                | (Seat No-6)   |
| 15 | 1100064 /2023 | 30.10.2023 | RVWPET-197/2022   | A SAHOO              | GENERAL |  | Order Dtd. 2023-10-13                                | CIVIL REVISION                 | (Seat No-1)   |
| 15 | 1100075 /2023 | 30.10.2023 | MACA-466/2022     | N K ROUT             | GENERAL |  | Order Dtd. 2023-09-27                                | MISC. APPEAL SEC.              | (Seat No-7)   |
| 15 | 1100086 /2023 | 30.10.2023 | ABLAPL-7680/2023  | A DAS                | GENERAL |  | Order Dtd. 2023-09-22                                | BAIL-2 (CRIMINAL MISC-2)       | (Seat No-10)  |
| 15 | 1100097 /2023 | 30.10.2023 | ABLAPL-9785/2023  | D P DAS              | GENERAL |  | Order Dtd. 2023-09-25 Petition, Annexure,            | BAIL-1 (CRIMINAL MISC-1)       | (Seat No-3)   |
| 15 | 1100108 /2023 | 30.10.2023 | ABLAPL-12227/2023 | T SETHI              | GENERAL |  | Order Dtd. 2023-10-19                                |                                | (Seat No-3)   |
| 15 | 1100119 /2023 | 30.10.2023 | WP (C)-30191/2021 | T K NAYAK            | GENERAL |  | Order Dtd. 2023-09-08                                | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-120) |
| 16 | 1100120 /2023 | 30.10.2023 | WP (C)-6632/2009  | SHYAM SUNDAR KHUNTIA | GENERAL |  | Petition Annexure, Counter, Rejoinder, Entire Order, |                                | (Seat No-120) |

|  |  |  |  |  |  |  |  |  |   |
|--|--|--|--|--|--|--|--|--|---|
|  |  |  |  |  |  |  |  |  | ) |
|--|--|--|--|--|--|--|--|--|---|

**NIC**